



सत्यमेव जयते

सुधीर गुप्ता

SUDHIR GUPTA

सचिव/Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,

(पुराना मिनटो रोड) नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

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D.O. No.: 23-3/2014-B&CS

Dated: 24th March, 2015

Dear *Sh. Julka,*

The Ministry of Information and Broadcasting (MIB), vide its reference, D.O. No. N-38014/10/2014-FM dated 16th December 2014, had requested TRAI, under section 11(1)(a) of the TRAI Act, 1997, to provide its recommendations on reserve prices for auction of FM Radio channels in 264 (227 + 37) fresh cities as per the Phase-III policy guidelines.


2. In this connection, TRAI had issued a consultation paper on "Reserve Price for auction of FM Radio channels in new cities" on 6th February 2015, seeking comments/views of the stakeholders. Subsequently, TRAI held an Open House Discussion at TRAI head office on 9th March 2015.

3. Based on the comments of the stakeholders received during the above mentioned consultation process and its own analysis, the Authority has finalised its recommendations which are enclosed herewith.

4. As per the practice, a copy of this letter, along with recommendations, is being placed on the website of TRAI www.traigov.in.

With Regards,

Yours sincerely,


(Sudhir Gupta)

Encl : as above

Shri Bimal Julka,

Secretary,

Ministry of Information and Broadcasting,

'A' Wing, Shastri Bhawan,

New Delhi - 110001